

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 43017/2019

(Arising out of impugned final judgment and order dated 20-02-2019 in WPS No. 4467/2018 passed by the High Court Of Chhatisgarh At Bilaspur)

THE SECRETARY RAILWAY BOARD & ORS.

Petitioner(s)

VERSUS

R.N. MAURYA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.191269/2019-CONDONATION OF DELAY IN FILING)

Date :09-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. R. Balasubramanian, Sr. Adv.
 Mr. Prashant Singh, Adv.
 Mr. Apoorv Kurup, Adv.
 Ms. Upasna Bhattacharjee, Adv.
 Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP© No. 30621 of 2011.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR